

Item No. 15

11-3-2005.

MA 190/2005.

OA 2968/2003.

Present: Sh. Rajinder Nischal, Counsel for applicant in O.A.

(Counsel for respondents in MA)

None for respondents in OA (applicant in MA).

MA 90/2005.

MA 90/2005 is allowed. Extension of time to comply with the directions is not opposed by the respondents in MA. Time to comply the directions is extended by three months upto 20-3-2005. No further time will be granted. MA is accordingly disposed of.


(S.K. Mathur)
Member (A)

/gkr/


(Shanker Raju)
Member (J)